## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 82/(MAH)/2011 CA No. 70/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.09.2016

NAME OF THE PARTIES: M/s. Enercon GmbH

M/s. Wind World India Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

Mr. Zal Andhyaryina

alw Mr. Indranil Deshmukh,

Ms. Olga Lumepereira,

Mr. Aditya Mehta

Mr. Vineet Unnikeishnan, Mr. Amush mathkau ilb Cyril Amarchand Mangaldas

SR. COUNSEL MK. SUDIPTO SARAR

MS. KANLICA SHARMA

SHAMED A MADRAGWALA

CA 70/397-398/NCLT/MB/MAH/2016 in CP 82/397-398/CLB/MB/MAH/2011

Registered office of the Company is being situated at Daman, the jurisdiction falls, as per the circular, within the jurisdiction of NCLT Ahmadabad; therefore, the parties are at liberty to take appropriate steps to proceed to right forum.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)